

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**Item No.423**

**CA-754/2018 CA-1819/2019 in CP/145/ND/2018**

**IN THE MATTER OF:**

M/s. Naresh Gupta	...	Applicant
Versus		
M/s. Anupam Mahanjan & Ors.		Respondent
	...	

**under Section 241**

**Order delivered on 23.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Sumit K. Batra, Mr. Manish Khurana & Ms. Priyanka Jindal, Advs.
For the Respondent	: Mr. Harshal Kumar, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant is present through VC. Ld. Counsel for the Respondent is present physically. Ld. Counsel for the Respondent has submitted that **IA-753/2018** is pending for consideration and the same is not listed today. List this **IA-753/2018** alongwith pendings IAs on **04.06.2024**.

**-SD-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**